

Dr. Aditi Choudhary
D.H.J.S
Director (Academics)
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY
(High Court of Delhi)
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No. DJA/Tg/JO-10/1670/2023/1125

03rd March, 2023

To

1. The Principal District & Sessions Judge, HQs, Central, THC
2. The Principal District & Sessions Judge, South, Saket
3. The Principal District & Sessions Judge, North-West, Rohini
4. The Principal District & Sessions Judge, New Delhi, PHC
5. The Principal District & Sessions Judge, East, KKD
6. The Principal District & Sessions Judge, North, Rohini
7. The Principal District & Sessions Judge, South-West, Dwarka
8. The Principal District & Sessions Judge, South-East, Saket
9. The Principal District & Sessions Judge, North-East, KKD
10. The Principal District & Sessions Judge, West, THC
11. The Principal District & Sessions Judge, Shahdola, KKD

Sub.: Core Competence Conference for Knowledge, Skill & Perspective Development for Additional Senior Civil Judges-cum-Guardian Judges-cum-Judges Small Causes Court & Civil Judges (Full strength) on 15th April, 2023.

Respected Sir/Madam,

As per the approved Training Calendar for the year 2023, the Delhi Judicial Academy shall be conducting the subject Conference on 15th April, 2023 at Delhi Judicial Academy.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'. The schedule of the programme shall be communicated in due course.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case an Officer requires exemption from attending the programme, he/she may move their application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 15th April, 2023, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be postponed or adjourned accordingly, to the extent possible.

With regards,

Yours faithfully,

Aditi Choudhary
(Dr. Aditi Choudhary)

Encl: As above

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)
TIS HAZARI COURT, DELHI

No. 18853-18859 /JOTF/Gaz./2023

Dated, Delhi the 07 MAR 2023

As directed copy of letter no. DJA/Tg/JO-10/1670/2023/1125 dated 03.03.23 received from the Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to :-

1. The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached with the letter as Annexure 'A')
2. The P.S. to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Senior Civil Judge, Central District, Tis Hazari Court, Delhi.
4. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
5. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
6. The Layers for uploading the same.
7. The Branch In-charge, Pool Car Section, Tis Hazari Courts, Delhi.

(Kaveri Bawaja)
(Kaveri Bawaja)

District Judge (Commercial Court)-07
Officer In-charge Judicial Branch, Central
for Principal District & Sessions Judge (HQs)
Tis Hazari Court, Delhi.

**Nomination List for
Core Competence Conference for Knowledge, Skill and Perspective Development
for Additional Senior Civil Judges-cum-Guardian Judges-cum-Judge Small Causes
Courts & Civil Judges (Full-Strength)**

on
15th April, 2023

Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
1	Mr. Ajay Kumar Malik	JSCC-cum-ASCI-cum-GJ		South-West	Dwarka
2	Mr. Sujit Saurabh	JSCC-cum-ASCI-cum-GJ		North-East	KKD
3	Mr. Himanshu Raman Singh	JSCC-cum-ASCI-cum-GJ		Shahdara	KKD
4	Mr. Deepak Kumar-I	JSCC-cum-ASCI-cum-GJ		North-West	Rohini
5	Ms. Priya Gupta	JSCC-cum-ASCI-cum-GJ		East	KKD
6	Mr. Anuj Kumar Singh	JSCC-cum-ASCI-cum-GJ		Central	THC
7	Ms. Vasundhara Chauhan	JSCC-cum-ASCI-cum-GJ		New Delhi	PHC
8	Mr. Abhishek Kumar	JSCC-cum-ASCI-cum-GJ		West	THC
9	Mr. Rakesh Kumar-II	JSCC-cum-ASCI-cum-GJ		North	Rohini
10	Ms. Shriya Agrawal	JSCC-cum-ASCI-cum-GJ		South-East	Saket
11	Ms. Neeta Nagr	Civil Judge	2	South	Saket
12	Ms. Amardeep Kaur	Civil Judge	1	New Delhi	PHC
13	Mr. Vivek Kumar Agrawal	Civil Judge	3	Shahdara	KKD
14	Ms. Charu Aswal	Civil Judge	3	South-East	Saket
15	Mr. Umesh Kumar	Civil Judge	1	South-East	Saket
16	Mr. Ashish Kumar Meena	Civil Judge	1	South-West	Dwarka
17	Mr. Karik Taparia	Civil Judge	2	Central	THC
18	Ms. Vaishali Singh	Civil Judge	3	South-West	Dwarka
19	Ms. Shaina Goyal	Civil Judge		North-West	Rohini
20	Ms. Neha Garg	Civil Judge	1	Central	THC
21	Ms. Kimandeep Kaur	Civil Judge	5	Central	THC
22	Mr. Ankit Karan Singh	Civil Judge	1	West	THC
23	Ms. Neha Sharma	Civil Judge	1	South	Saket
24	Ms. Priti Rnj	Civil Judge		North	Rohini
25	Ms. Deeksha Rao	Civil Judge	4	Central	THC
26	Mr. Anurag Chhabra	Civil Judge	3	Central	THC
27	Mr. Dev Siroha	Civil Judge	6	Central	THC
28	Ms. Deepika Thakran	Civil Judge	2	South-West	Dwarka
29	Ms. Chitranshi Aroca	Civil Judge	2	South-East	Saket
30	Ms. Soram Singh-II	Civil Judge	7	Central	THC
31	Ms. Disha Singh	Civil Judge	2	West	THC
32	Mr. Praveen Kumar	Civil Judge	3	West	THC
33	Ms. Shabhi Gupta	Civil Judge		East	KKD
34	Mr. Anurag Mohan Singh	Civil Judge		Shahdara	KKD
35	Ms. Payal Singal	Civil Judge	8	Central	THC
36	Mr. Aman Kumar Sharma	Civil Judge	2	Shahdara	KKD